

**Declaration of irrigation projects as National Projects**

†1346. DR. CHANDAN MITRA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether Government is contemplating on declaring certain major irrigation projects as National Projects;
- (b) if so, the details thereof, State-wise; and
- (c) the steps Government has taken to declare the Bargi Diversion Project (BDP) of Madhya Pradesh as a national project?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) The Government of India has declared 16 projects as National projects. The State-wise details of 16 projects declared as National projects is given in the Statement (*See below*).

(c) The proposal for inclusion of Bargi Diversion Project under the scheme of National project was recommended by the High Power Steering Committee in its second meeting held on 17.02.2010. However, it could not be taken during the Eleventh Plan period due to resource crunch. The Bargi Diversion Project is now being processed for approval of the Government in accordance with the revised guidelines.

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†Original notice of the question was received in Hindi.

**Statement***Present status of projects declared as National Projects*

Sl. No.	Name of the Project	State	(1) irrigation (ha.) (2) Power (MW) (3) Storage (MAF)	Status	Central Assistance Released (₹ in crores)
1	2	3	4	5	6
1.	Gosikhurd	Maharashtra	(1) 2.50 lakh (2) 3 MW (3) 0.93 MAF	Under Execution	2987.94
2.	Shahpur Kandi	Punjab	(1) 0.37 lakh (2) 168 MW (3) 0.012 MAF	Under Execution	26.036
3.	Teesta Barrage	West Bengal	(1) 9.23 lakh (2) 1000 MW (3) Barrage	Under Execution	178.20
4.	Saryu Nahar Pariyojna	Uttar Pradesh	(1) 4.86 lakh (additional) (2) – (3) Barrage	Under Execution	448.73
5.	Renuka	Himachal Pradesh	(1) Drinking water (2) 420 MW (3) 0.44 MAF	DPR prepared Forest Clearance awaited	-

1	2	3	4	5	6
6.	Lakhwar Vyasi	Uttarakhand	(1) 0.49 lakh (2) 420 MW (3) 0.325 MAF	Accepted by TAC, Investment clearance from Planning Commission awaited.	-
7.	Kishau	Himachal Pradesh/ Uttarakhand	(1) 0.97 Lakh (2) 600 MW (3) 1.04 MAF	DPR prepared, Environment and forest clearance awaited.	-
8.	Ken Betwa	Madhya Pradesh	(1) 6.46 lakh (2) 72 MW (3) 2.25 MAF	DPR of Phase-I under appraisal. DPR of Phase-II completed and sent to M.P. Government	-
9.	Bursar	Jammu and Kashmir	(1) 1 lakh (indirect) (2) 1230 MW (3) 1 MAF	DPR was being prepared by NHPC from their own funds but now they have requested MoWR to fund DPR	-
10.	Gyspa project	Himachal Pradesh	(1) 0.50 lakh ha (2) 240 MW (3) 006 MAF	DPR under preparation by Government of Himachal Pradesh	-
11.	2nd Ravi Vyas Link	Punjab	Harness water flowing across border of about 3 MAF	Under conceptual stage	-
12.	Ujh Multipurpose Project	Jammu and Kashmir	(1) 0.32 lakh (2) 280 MW (3) 0.66 MAF	DPR prepared and appraisal in CWC/CEA	-

348

Written Answers to

[RAJYA SABHA]

Unstarred Questions

13.	Kulsi Dam Project	Assam	(1) 23,900 ha (2) 29 MW (3) 0.28 MAF	DPR recently prepared by Brahmaputra Board	-
14.	Noa-Dehang Dam Project	Arunachal Pradesh	(1) 8000 ha. (2) 75MW (3) 0.26 MAF	DPR recently prepared by Brahmapura Board	-
15.	Upper Siang	Arunachal Pradesh	(1) Indirect (2) 9500 MW (3) 17.50 MAF (4) Flood moderation	Under conceptual stage	-
16.	Indira Sagar Polavaram Project	Andhra Pradesh	(1) 2.91 Lakh ha (2) 960 MW (3) 23.44 TMC of water to Vizag city for drinking and industrial Purpose and diversion of 84.70 TMC to Krishna	Polavaram Irrigation Project has been declared as a National Project <i>vide</i> Andhra Pradesh Reorganisation Act-2004	-

Written Answers to

[21 July, 2014]

Unstarred Questions 349